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- (i) G. S. R. No. 326, dated the 28th March, 1981, publishing the Central Excise (8th Amendment) Rules, 1981. [Placed in Library. See No. LT-2345/81.]
- (ii) G. S. R. No. 329, dated the 28th March, 1981. publishing the Central Excise "(9th Amendment) Rules, 1981. [Placed in Library. See No. 2345/81.]
- III. A copy each (in English and Hindi) of the following Notifications of the Ministry or" Finance (De partment of Revenue), under section *296 of the Income-tax Act, 1961:-
 - (i) S.O. No. 1009, dated the 28th March, 1981.
 - (ii) S.O. Nos. 1011 to 1016, dated the 28th March, 1981.
 - (iii) S.O. Nos. 1021 to 1039, dated the 28th March, 1981.

[Placed in Library. See No. LT-2325181 for (i) to (iii) above.]

- IV. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Depart ment of Revenue), under section 159 of the Customs Act, 1962, alongwith Explanatory Memoranda on the Notifications": -
 - (i) G.S.R. Nos. 272(E) to 275 (E), dated the 3rd April, 1981. [Placed in Library. Se_e No. LT-2323/81.]
- (ii) G.S.R. No. 286(E). dated the 10th April, 1981. [Placed in Library. See No. LT-2353/81.]
- V. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (De partment of Revenue) alongwith Explanatory Memoranda thereon: -
 - (i) G.S.R. Nos. 277(E) and 278(E), dated the 3rd April, 1981. [Placed in Library. See No. LT-2324/81.]

(ii) G.S.R. No. 280(E), dated the 7th April, 1981. [Placed in Library. See No. LT-2354/81.]

on the Table

(iii) G.S.R. No. 281(E), dated the 8th April, 1981. [Placed in Library. See No. LT-2347/81.]

REFERENCE TO THE WAIVER OF MINIMUM CHARGE FOR POWER IN RAJASTHAN DUE TO ACUTE SHORTAGE OF POWER

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Now, we go to the Special Mention. Shri Jaswant Singh.

SHRI JASWANT SINGH (Rajasthan):) I am grateful to you for giving me this opportunity. I rise to make a special mention of a continued difficulty that Rajasthan is facing of late due to acute shortage of power there. This has been going on for the past six months by fits and starts. This has particularly aggravated recently because of the failure of both the RAP plants at Kota. This has resulted in a situation wherein people are deprived of water because in the absence of power water cannot be supplied. Domestic power has been curtailed. This situation is being repeated in Rajasthan. There is total stoppage of power to industry. For the last six to seven months Rajasthan has been facing extreme power shortage which can only be attributed to the inefficiency of the state and Central* Governments.

Then there is an additional aspect which I would like to mention with your permission. The Government of Rajasthan has a scheme of minimum charges. These minimum charges are levied irrespective of whether the user uses a particular quantum of power or does not use it. Whereas the minimum charge is levied on the agriculturists, correspondingly the minimum obligatory supply of power is not provided. This is a highly iniquitous situation and in Rajasthan all are badly affected by this. Wherever you have a concept of minimum charge,

[Shri Jaswant Singh]

there has also to be a concept of minimum supply. 1 would, therefore, make an appeal that the minimum charge for this year in Rajasthan should be completely waived.

REFERENCE TO THE REPORTED HOLDING OF URDU WRITERS' CONFERENCES ON COMMUNAL LINES

भी नामेश्वर प्रसाद शाही (उत्तर प्रवेश) : श्रीमन्, देखने को प्रव यह मा रहा है कामने कि सरकारी पार्टी धपने राजनैतिक स्वार्थ के लिए देश की एकता को भी समाप्त करने पर तुली हुई है। इस कार्य के लिए वह देश के विभिन्न हिस्सों में साक्ष्मदायिकता को बढ़ाबा दे रही है। हम ने देखा कि गत्रशत में जो ग्रान्दोलन चल रहा था उस के पीछे भी कांग्रेस (आई) का हाथथा।

भी पी० राममृति (तमिलनाइ): **कुछ** लोगों का

भी नागेश्वर प्रसाद शाही : कुछ लोगों का । महाराष्ट्र में जो शिव सेना यागे जा रही है उस के पीछे ग्रन्तुले साहब का हाथ है । बंगलीर में जो क्षेत्रीयता बढ़ायी जा रही है ब्रीर यह कहा जा रहा है केरलाइट्स मीर तमिलि-यन्स को निकाल दो कर्नाटक से, उस के पीछे अर्णाटक के बीफ मिनिस्टर वा होष है। श्रीमन्, काषमीर में जहां **साम्प्रदायिक**क्षा या नामोनिणान नहीं था प्रचान मंत्री जी ने कहा कि वहां तो हिंदुओं के साथ बड़ा धन्याय हो रहा है। थोमन्, इस तरह की बहुत-सी हरकतें ा कारी देल अपने लाभ के लिए कर हा है। भीमन्, सभी खोग चाहते हैं कि देश की जिलनी भाषाएं हैं सब की तरकती

Conferences on Communal lines

हो । लेकिन सरकारी पार्टी क्या कर रही है। सरकारी पार्टी लखनक में हिन्दु उर्द सम्मेखन ग्रीर म्सक्षिम उर्द सम्मेलन कर रही है । इसी महीने की 19 तारीख को लखनऊ में हिन्दू उर्दुलेखक सम्मेलन को एड्डेस किया उत्तर प्रदेश के चीफ मिनिस्टर ने, उन्होंने प्रिसाइड किया, उस की एडेस किया विद्वार के चीफ मिगिस्टर श्री जगन्नाथ मिश्र ने . . .

श्री पी० रामगति : वह कुछ जानते हैं उर्दक्षे बारे में ी

श्री नागश्वर प्रसाद शाहीं : दोनों कुछ नहीं जानते । श्रीमन, उस के साथ-साथ यह भी तय हुआ कि इस के बाद (समय की घन्टी)... घन्टी रोकिये।

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): How can I? I have got the names of seven or eight persons.

SHRI NAGESHWAR PRASAD SHAHI: Please don't disturb me.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I am not disturbing you. But you have to observe the time-limit.

SHRI NAGESHWAR PRASAD SHAHI: I know it.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You have got five minutes only and I cannot give you more time

औं नागेदवर प्रसाद शाहीं : मैने दो मिनट नहीं लिये, प्रभी में प्राप डिस्टर्ब कर रहे हैं।

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I have noted the time here. You please go ahead.